

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.02.2021 (MONDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 624 of 2020	Om Prakash Agrawal Liquidator –S. Kumars Nationwide Ltd. Vs. Chief Commissioner of Income Tax (TDS) & Anr.	Nipun Gautam	Suresh Kumar-R1

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 80 of 2021	State Bank of India Vs. Bharath Infra Exports and Imports Ltd.	R.P. Kapoor	
3.	Comp. App. (AT) (Ins) No. 83 of 2021	Inkel Ltd. Vs. Shaji Mathew & Anr.	Surekha Raman	
4.	Comp. App. (AT) (Ins) No. 86 of 2021	Sam Business Continuity Services Vs. CA Kannan Tiruvengadam and Ors.	Minakshi Jyoti	
5.	Comp. App. (AT) No. 64 of 2020	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Nikita Thapar-R1 Abhijeet Sinha-R3 & R4
6.	Comp. App. (AT) No. 10 of 2021	Manohar kakumal Keshwani & Ors. Vs. Kishore Kakumal Keswani	Nirnay Gupta	
7.	Comp. App. (AT) No. 13 of 2021	Ikramul Majid & Anr. Vs. Cleanopolis Energy Systems India Pvt. Ltd. & Ors.	Partha Sil	

For Admission (After Notice)

8.	Comp. App. (AT) No. 03 of 2021	Directorate of Economic Offences & Anr. Vs. Binay Kumar Singhania & Ors.	Nandini Sen	
-----------	-----------------------------------	---	-------------	--

For Hearing

9.	Comp. App. (AT) (Ins) No. 521 of 2020	B.S. Krishan Vs. Stressed Assets Stabilization Fund (SASF) & Anr.	R. Anand Padmanabhan	Sidhartha Barua-R1 Satya Devi-R2 Alamuri-IRP
-----------	---	--	-------------------------	--

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar